



\$~49 & 50

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>W.P.(C) 4969/2023 & CM APPL. 19381/2023</u>

JATIN BHATT

.....Petitioner

versus

DR. B. R. AMBEDKAR UNIVERSITY DELHI

....Respondent

+ W.P.(C) 417/2025 & CM APPL. 2087/2025

DR PRAVEEN SINGH

.....Petitioner

versus

DR B R AMBEDKAR UNIVERSITY DELHI

....Respondent

Appearance:- Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal & Ms.

Aishwarya Malhotra, Advocates for University in

Item Nos. 49 & 50.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 01.05.2025

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The matter could not be taken up for hearing in view of a Full Court Reference at 03:00 PM today.

List on 10.11.2025.

(BY ORDER)

COURT MASTER

MAY 1, 2025/'pv'